

OA 1634/94

22.2.2001 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Dayal, A.M.

list has been revised. None
is present for the applicant. Sri S.C.
Tripathi learned Counsel for the
respondents is present. The OA
is dismissed in default. No costs.


A.M.


VC

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